

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Carav Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated

12.4.05

Registration No.

238/03

.....Anurag Saxena..... Applicant (s)

VERSUS

.....Ministry of Finance..... Respondent (s)

4.4.05

A copy of the ORDER dated passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

4.4.2005

Applicant in person.

Shri Madhukar Rao for respondents.

The applicant seeks permission to withdraw this O.A. He is permitted to withdraw the O.A. accordingly dismissed as withdrawn this O.A. with a liberty to approach the Tribunal if he still feels aggrieved and so advised.

Sd/-

(Madan Mohan)
JM

Sd/-

(M.P. Singh)
VC

सत्य प्रतिलिपि

12-4-05

अनुभाग अधिकारी
के. प्र. अ. जबलपुर (म.प्र.)

To
Shri Anurag Saxena

Auditor
to The Accountant General
(Audit) I M.P.
G. Watson

Auditor

to The Accountant General

(Audit) I M.P.

G. Watson